

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 18.08.2021

ORDER NO. 106 of 2021

Hon'ble President may be pleased to partially modify the roster order no. 85 of 2021 for **CESTAT, Chennai** on **27.08.2021** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 27.08.2021 Afternoon	Mr. P. V. Subba Rao, Hon'ble Member (Technical) and Mr. P. Dinesha, Hon'ble Member (Judicial)	ST/ROM/40211/2021 in ST/40384/2013 M/s. Maria Color Lab vs. GST & CCE, Tirunelveli

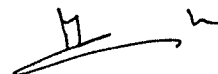
By Order



(Bineesh Kumar K. S.)
Registrar

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SPS to Hon'ble President/Hon'ble Members, CESTAT, Chennai/Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chennai/Hyderabad /Bar Association/O/o Commissioner (AR), Chennai /Notice Board/Website/Guard File/Office Copy.



Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 18.08.2021

ORDER NO. 107 of 2021

Hon'ble President is pleased to partially modify the roster order no. 87 of 2021 for **CESTAT, Hyderabad** from **31.08.2021** to **03.09.2021** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 31.08.2021 to 03.09.2021	Ms. Rachna Gupta, Hon'ble Member (Judicial)	Single Member matters.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

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Deputy Registrar